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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER : TCP/233/2016

NAME OF THE APPLICANT(S) : N. T. Sabapathy

NAME OF THE RESPONDENT(S) : Registrar of Companies, Chennai & another
(In the matter of M/s Sree Sella Infrastructure & Projects Ltd.)

UNDER SECTION : 614(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	SAM JAYARAJ HOUSTON	PETITIONER	
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For KRISHNA PRASAD
M/S. ~~SRINIVASA ENTERPRISES~~
SAM JAYARAJ HOUSTON
ASSOCIATE

ORDER

Shri Sam Jayaraj Houston, counsel for petitioner present. He is directed to issue notice to R2 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated, for their appearance before this Bench intimating the next date of hearing and file an affidavit alongwith proof of advertisement. Put up on 15.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)